

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:564  
ANSWERED ON:06.05.2002  
REMOVAL OF RESTRICTIONS ON FARM SECTOR  
DUMPA MARY VIJAYAKUMARI

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether the Government propose to remove restrictions on farm sector and allow farmers and traders to export their produce freely; and

(b) if so, the steps initiated in this regard?

**Answer**

MINISTER OF AGRICULTURE (SHRI AJIT SINGH)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO.564 DUE FOR REPLY ON 6TH MAY, 2002.

(a) & (b): Government has removed restrictions on farm sector for export of wheat & wheat products, grain and flour of barley, maize, bajra, ragi, jowar (excluding hybrid jowar grown as kharif crop), butter and on all types of pulses, lentils, grams and flour made therefrom with effect from March, 2002. Registration requirement for export of non-basmati rice and the requirement of export of pulses in package of 5 kg have also been removed.

Further, the restrictions on exports of cashew to Russia, groundnut oil in 5 kg. packs and above and agricultural seeds except cashew, jute and onion, have also been lifted with effect from 31.3.2002. The registration requirement on export of butter and wheat & wheat products have also been removed with effect from 31.3.2002.